

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 705-706/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ATEEQ AHMAD

Respondent(s)

Date : 11-07-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Keshav Ranjan, AOR
Ms. Srishti Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both the Respondents has already filed the counter affidavit.

Reminder for records to the concerned Courts to be issued.

List again on 18.11.2019.

SURINDER S. RATHI
Registrar

pm